

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9582/2011

M/S MAJHOLA DISTILLERY AND CHEMICAL WORKS

Appellant(s)

VERSUS

THE COMMISSIONER OF TRADE TAX/ COMMERCIAL TAX U.P. Respondent(s)

WITH

C.A. No. 9583/2011 (III-A)

C.A. No. 9585/2011 (III-A)

C.A. No. 9584/2011 (III-A)

C.A. No. 9590/2011 (III-A)

Date : 01-07-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE SHEEL NAGU
(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) : Mr. Prakash Kumar Singh, AOR

Mr. Bhakti Vardhan Singh, AOR

For Respondent(s) : Mr. Bhakti Vardhan Singh, AOR

Ms. Charanya Lakshmikumaran, AOR

Ms. Neha Choudhary, Adv.

Mr. L Badri Narayanan, Adv.

Ms. Nitum Jain, Adv.

Ms. Medha Sinha, Adv.

Mr. Yashovardhan Singh, Adv.

Mr. Adithya Nair, Adv.

Mr. Swastik Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by learned counsel
for the respondent seeking adjournment, list the matters
after two weeks.

(PRIYANKA MALIK)
COURT MASTER (SH)

(POONAM VAID)
ASSISTANT REGISTRAR